GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2532

TO BE ANSWERED ON THE 5^{TH} AUGUST, 2025/ SRAVANA 14, 1947 (SAKA) FOREIGNERS SETTLED IN AUROVILLE, PUDUCHERRY

2532. SHRI VE VAITHILINGAM:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware that a number of foreigners have settled in Auroville Township near Puducherry, if so, the details thereof;
- (b) whether all of them are holding valid Visa to reside in India, if not, the action taken by the Government in this regard; and
- (c) whether any of them applied for Citizenship of India and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI BANDI SANJAY KUMAR)

- (a): Foreigners visiting Auroville enter into India on X-2 Visa. As on 18.07.2025, 1571 foreigners from different countries are residing in Auroville as residents.
- (b): Foreigners enter on a valid and appropriate visa to visit Auroville and anyone found over-staying or violating visa norms are proceeded as per rules on the subject.

(c): A total of 8 citizenship applications from Puducherry have been granted Indian citizenship, 15 citizenship applications from Puducherry are pending, and 5 citizenship applications from Puducherry has been rejected.
